

NOTIFICATION

The Hon'ble High Court has declared the holiday on Monday, 7th February, 2022 to Mourn the sad demise of Bharat Ratna Lata Mangeshkar and pay respect to the departed soul vide letter under reference No.2.

As a result the Courts and their Offices in Latur Judicial District shall remain closed on 07th February, 2022. The Judicial work shall be compensated in near future.

All the Judicial officers in Latur Judicial District to bring this office circular to the notice of all the staff members working under their control and the Bar association of their respective stations.

The D.S.A./Jt.D.S.A./Senior System officer of the computer section, District Court Latur, to upload this circular on the official website of District Court, Latur.

DISTRICT COURT, LATUR

Date :- 06th February, 2022

Sd/-
(Surekha S. Kosamkar)
Principal District Judge,
L A T U R

No.HKW (Adm.)/ NIL /2021.
District Court, Latur.
Dated: 06/02/2021

Copy submitted with due respect to :-

- 1) The Hon'ble Registrar General, High Court, Bombay-32.
- 2) The Hon'ble Registrar (Inspection), High Court, (Appellate Side), Bombay.

Copy forwarded for information & necessary action to

- 1) The District Judge-1, Latur/Udgir/Nilanga/Ahmedpur.
- 2) The District Judge-2, Latur /Udgir
- 3) The District Judge-3/4, Latur.
- 4) The Extra Joint District Judge, Latur.
- 5) The Ad-hoc District Judge-1, Udgir.
- 6) The Civil Judge, S.D., Latur/Udgir/Nilanga/Ahmedpur.
- 7) The Chief Judicial Magistrate, Latur,

- 8) The Joint Civil Judge S.D., Latur/Udgir.
- 9) The 2nd /3rd /4th /5th /6th Joint Civil Judge, S.D., Latur.
- 10) The Secretary, District Legal Services Authority, Latur.
- 11) The Civil Judge J.D. Ausa/Chakur/Renapur/Deoni.
- 12) The Joint Civil Judge, J.D., Latur/Ausa/Ahmedpur/ Nilanga/ Udgir/ Renapur.
- 13) The 2nd Joint Civil Judge, J.D., Latur/Nilanga/Udgir/Ahmedpur.
- 14) The 3rd Joint Civil Judge, J.D., Latur/Nilanga/Udgir/Ahmedpur.
- 15) The 4th /5th /6th Joint Civil Judge, J.D., Latur.
- 16) The All Extra Joint Civil Judge, J.D., Latur.
- 17) The Nyayadhikari, Gram-Nyayalaya, Shirur Anantpal/Jalkot.
- 18) The Judge, Family Court, Latur.
- 19) The Member, Industrial Court, Latur.
- 20) The Judge, Labour Court, Latur.
- 21) The Judge, Co-operative Court, Latur.
- 22) The Presiding Officer, School Tribunal, Latur.
- 23) The Joint Charity Commissioner, Latur.
- 24) The District Government Pleader, Latur.
- 25) The Assistant Government Pleader, Ahmedpur/Udgir/Nilanga.
- 26) The Collector, Collector Office, Latur
- 27) The Superintendent of Police, Latur.
- 28) The Assistant Director & Public Prosecutor, Office of A.D.& P.P., Latur.
- 29) The President, District Bar Association, Latur.
- 30) The President, Taluka Bar Association, Ausa/Ahmedpur/Chakur/Nilanga/
Udgir/Renapur/Deoni.
- 31) The District Treasury Officer, Latur.
- 32) The Registrar/Court Manager, District Court, Latur.
- 33) The Jailor, District Prison, Osmanabad/Latur.
- 34) All Branch in District Court, Latur (C&F Br./Record Br./Statement Branch/
Judicial Br./Insp.Br./Computer).


6/2/2022
Registrar
District Court, Latur.